

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.01.2022		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.01.2022)
1	MAT App	44
2	FA	18
3	FAO	0
4	Criminal Revision Petition	18
Total		80
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.01.2022		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	898
2	Additional Family Court, Agartala	933
3	Family Court, Udaipur	504
4	Family Court, Kailashahar	309
5	Family Court, Ambassa	31
6	Family Court, Khowai	201
7	Family Court, Sonamura	133
8	Family Court, Dharmanagar	415
9	Family Court, Belonia	250
Total		3674
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.01.2022		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	81
3	South Tripura Judicial District	33
4	Unakoti Judicial District	0
5	North Tripura Judicial District	97
6	Sepahijala Judicial District	51
7	Khowai Judicial District	0
8	Dhalai Judicial District	138
Total		401
Total pendency in Tripura as on 31.01.2022		
1	Family Courts	3674
2	District Courts other than the Family Courts	401
Grand Total		4075